

Delhi Rent Control Act

712. { Shri Shiv Charan Gupta.
Shri Bagri:

Will the Minister of Home Affairs be pleased to state:

(a) the number of cases under the Delhi Rent Control Act pending in Delhi Courts on the 31st December, 1961, 31st December, 1962 and 31st December, 1963;

(b) how many of these cases were six months old, one year old and two years old;

(c) whether any representations have been received by Government regarding faulty provisions of the Act; and

(d) if so, the steps proposed to be taken by Government in this connection?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) 31-12-1961	3112
31-12-1962	3895
31-12-1963	4389

(b) Position is as follows :—

Pending on	6 months old	1 year old	2 years old
31-12-61	Figures are not available separately.		
31-12-62	Figures not available.	803	93
31-12-63	1237	913	243

(c) and (d). Certain representations have been received and these are under consideration.

Tension Research on Hindu Marriage and Divorce

713. { Shri A. K. Gopalan:
Shri Imbichibava:
Shri Nambiar:
Shri Maurya:

Will the Minister of Education be pleased to state:

(a) whether Government had received any recommendation between 1952 and 1954 from their Senior Consultant regarding a project of UNESCO's Tension Research Scheme sponsored by Government on Hindu Marriage and Divorce Bill;

(b) whether a former Director of the Institute of Psychological Research and Service, Patna University allotted the project to some other person and whether he informed Government about it in 1956; and

(c) whether any payment was made to the Research Scholar who undertook this Research project and if not, what are the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir. The attitude of people towards the Hindu Code Bill including *inter alia* provisions on marriage and divorce was one of the subjects taken up for research on the recommendation of the UNESCO Consultant on Research in Social Tensions in India.

(b) No, Sir.

(c) Does not arise.

O.N.G.C. Files

714. { Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Hari Vishnu Kamath:
Shri R. Barua:
Shri Bibhuti Mishra:
Shri Brij Raj Singh:
Shri D. D. Mantri:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that two confidential files of the Oil and Natural Gas Commission have recently been found at a Pan shop in New Delhi; and

(b) if so, whether any inquiry has been conducted into the circumstances as to how these files found their way to the Pan shop?